

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1487/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

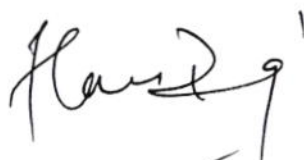
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: ICICI Bank Ltd.
V/s
Western India Shipyard Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Adv. Mansi Jani a/w Adv. Angana Sarmah i/b Panindia Legal	for Respondent	
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2)	Adv. Animesh Bisht	for petitioner	
3)	Adv. Hamsaj Singh Adv. Animesh Bisht Mangaldas Advocates for Petitioners, ICICI BANK LIMITED		

: 2 :

ORDER

CP No. 1487/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of the parties, list this matter on **04.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)